

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1187  
ANSWERED ON:25.02.2003  
CADRES IN MISCELLANEOUS SERVICE  
BRAJ MOHAN RAM

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) the complete break-up of tentative/final distribution of officers/personnel of different cadres in miscellaneous services between States of Bihar and Jharkhand; and

(b) the reasons for delay in cadre-division of the officers of State Administrative Service for the above States?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a): The State Advisory Committee, constituted by the Central Government for the successor States of Bihar and Jharkhand respectively have published Tentative Final Allocation List in respect of about 75,000 State service personnel, inviting representations from them.

(b): The State Advisory Committee has not submitted its final recommendations to the Central Government in respect of the State Administrative Service.